

I am a candidate

**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer**

For election to VIDAN SABHA (Name of the House)

From 8-Bellish Constituency (Name of the Constituency)

RENU DEVI son/daughter/wife of LATE DURGA PRASAD

Aged 52 years, resident of LAL BAZAR, Near Jawar House, Bellish

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by ----- (name of the political party) / am contesting as an  
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>AEJP03119E</u>	<u>2012-13 filed</u>	<u>Rs. 9,56,314-00</u>
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	—
(b)	Name of the court, Case No. and Date of order taking cognizance :	—
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	—

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	—
(b)	Name of the Court(s), Case No. and Date(s) of order(s).	—

R  
सं वि. सं.  
क्ष० सं-8  
बेतिया

(c) Punishment imposed :

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	Rs-2,50,000=00				
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1-S.B.I Bihari VIDHAN MANDAL, PATNA A/c No-10899462742 Closing Balance - Rs-1,61,983=00 Date-16-05-13 2-Union Bank, Baitrahi A/c No-572402010003303 Balance-13144=00 on Date-3.8.12 3-Central Bank, Baitrahi, A/c No-1698735096, Balance-57894=00 on Date-29.11.12 4-H.D.F.C - Baitrahi A/c-16431900005337 Balance-Rs.0.00.18.01-13 5-Post office- Lal Bazar, Baitrahi A/c No-25150 Balance-Rs.48,000 on Date-18.01.13				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	1-Bajaj Allianz, L.I.C LTD Deposit Rs-40,000 Year up to date 2-ICICI Prudential Depp. Rs-1,80,000 up to date 3-L.I.C " " Rs-90,382 " " 4-S.B.I. Life Insurance " " Rs-20,000 up to this month.				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	5-S.B.I " " " " Rs-20,000 " " " 6-Reliance Edu (S.I.P) Depp Rs-2,50,000 - up to date 7- " Gold (S.I.P) - " " - 45,000 - up to date ← → NO				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	UNSECURED LOAN - Rs-13,93,661=00 to be attached INCOME TAX Return. Filed - 2012-13 Statement.				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Maruthi "Scorpio" Maruthi Reg No - BR1PB - 1738 Manufacture Year - 2010 Engine No - HAA4P 33567, Chassis No - MAIT2HAMA2F462T2 Cost of Purchase - Rs-11,00,000- approximate Amount.				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	47.5 Gram Gold - Current Market Value 500 Silver Pure Gold - Rs-14,25,000=00 Pure Silver - Rs-40,000=00 14,65,000=00				

Total Vault Gold and Silver.

Renji D...  
सं. सं. सं.  
बैंगला



(vii)	Any other assets such as value of Claims/interest				
(ix)	Gross Total value				

### 3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Agricultural Land</b> Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	8.90 Dismale Mouja - Mohamadpur - Kurji Thana, Phosari Togi No - 5070 Khata No - 6 Plot No - 1298 Tana Loda No - 093 fulwadi Sarif - Patna. 8.90 Dismale Yes Yes 8,64,000=00 - No - Current Market Value Rs - 13,50,000=00				
(ii)	<b>Non-Agricultural Land</b> Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	KAHTA No - 231 Khabara No - 3310 Pipra Chhotia at Beltiah Block - Dist. West Champaran, Bihar. 34 Dismale - No - - Yes - Rs - 1,40,000 (One Lakh forty thousand only Rs) - No - Rs - 1,40,000 (One Lakh forty thousand only Rs)				
(iii)	<b>Commercial Buildings</b> (including apartments) - Location(s) - Survey number(s) Built up Area (Total measurement in sq. ft.)	Superg Cinema Road - Beltiah (Mishatop) West Champaran Thana No - 129, Khata No - 82/12 Khabara No - 83/92 2924 Sq. feet (Built Area)				

	Whether inherited property (Yes or NO)	- NO -				
	Date of purchase in case of self acquired property	- NO -				
	Cost of property (in case of purchase) at the time of purchase	RS - 55,000 = 00				
	Any Investment on the property by way of development, construction etc.	- NO -				
	Approximate Current market value	Current Market Value RS - 65,000.00 (Sixty five Lacs less than last year value approx.)				
(iv)	<b>Residential Buildings</b> (including apartments,) - Location(s) - Survey number(s)	1- Flat No - 105 'A' RISHYA RESIDENCY, RULCUN FARA, BALLYRAO Patha. 2- Husband Share Jagachha, House at KOLIKATHA in least Bangal.				
	Area (Total measurement in sq. ft.)	1- 1650 sq feet apartments. 2- 1360 sq ft in Jagachha House.				
	Built up Area (Total measurement in sq. ft.)	1- 1650 sq ft apartments 2- 1360 sq ft in Jagachha House.				
	Whether inherited property (Yes or NO)	- Yes -				
	Date of purchase in case of self acquired property	- Yes -				
	Cost of property (in case of purchase) at the time of purchase	Apartment Purchase Cost RS - 26,50,000 = 00 Jagachha House " " - Not Applicable this property is my husband & Grandfather's property from him				
	Any Investment on the land by way of development, construction etc.	- NO -				
	Approximate Current market value	RS - 38,50,000 = 00				
(v)	Others (such as interest in property)	N.P. Bore R.H.U. - I.O.C. Value RS - 31561 = 00 N.P. - Ansin Pital - I.O.C. " " - 70350 = 00				
(vi)	Total of Current Market Value of (i) to (v) above	apartment & Jagachha Current Market Value approx. RS - 38,50,000 = 00				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	1- S.B.I. Vidhan Mandol Branch Patha (Housing Loan) A/c No - 32581284844 Loan Amount RS - 20,00,000 = 00 2- S.B.I. (A.D.B) B- High Kl. Champor. A/c No - 11406001526 Loan Amount RS - 2,85,870 = 00 (Car Loan)				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					



	Any other liability					
	Grand total of liabilities					
(ii)	<b>Government Dues:</b> Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water	- No -				
	Dues to departments dealing with supply of electricity	- No -				
	Dues to departments dealing with supply of telephones/mobiles	- No -				
	Dues to departments dealing with government transport (including aircrafts and helicopters)	- No -				
	Income Tax Dues	INCOME TAX - RETURN filed on Assessment Year 2012/13				
	Wealth Tax Dues	- No -				
	Service Tax Dues	- No -				
	Municipal /Property Tax Dues	- No -				
	Sales Tax Dues	- No -				
	Any other dues	- No -				
	Grand total of all Govt. dues	- No -				

(7) Details of profession or occupation:

- a. Self... Salal Worker, Dairy on,  
b. Spouse ..... NO

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School /College/ University and the year in which the course was completed.)

Bihar Board Patna - Matric passed on 1975  
Bihar University Muz - Intermediate passed on - 1977-

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Mr./Smt./Kurn. <u>RENU DEVI</u>
2.	Full postal address	<u>Lat Bazar, Near Power House</u> <u>Bethia, Dist Champaran</u> <u>8 - Bethia</u>
3.	Number and Name of the constituency and state	
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>Bharatiya Janta Party.</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

(c) Total number of Pending cases where the court (s) have taken cognizance						
5. PAN of	Yes for which last Income Tax Return filed	Total Income shown				
(a) Candidate	2012-13 Return - 9,56,314=00					
(b) Spouse:						
(c) Dependents						
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)					
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii)	Approximate Current Market Price of Asset (Total Value)					
7	Liabilities					
(i)	Government dues (Total)					
(ii)	Loans from Bank, Financial Institutions and others (Total)					
8.	Highest educational qualification:					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Bettiah this the Tanbouly day of Thursday 2013

DEPONENT

*Renu Das*

- 
- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned  
4. The affidavit should be either typed or written legibly and neatly.